

Under Rule 130 of the Tamil Nadu Legislative Assembly Rules, the following Bill which was introduced in the Legislative Assembly of the State of Tamil Nadu on 6th September, 2021 is published together with Statement of Objects and Reasons for general information:—

L.A. Bill No. 29 of 2021

A Bill further to amend the Tamil Nadu Shops and Establishments Act, 1947.

BE it enacted by the Legislative Assembly of the State of Tamil Nadu in the Seventy-second Year of the Republic of India as follows:-

1. (1) This Act may be called the Tamil Nadu Shops and Establishments (Amendment) Act, 2021.

Short title and commencement.

(2) It shall come into force at once.

2. After Section 22 of the Tamil Nadu Shops and Establishments Act, 1947, the following section shall be inserted, namely:-

Insertion of new Section 22-A.

Tamil Nadu Act XXXVI of 1947.

“22-A. Seating facilities.- The premises of every establishment shall have suitable seating arrangements for all employees so that they may take advantage of any opportunity to sit which may occur in the course of their work and thereby avoid ‘on their toes’ situation throughout the working hours.”.

STATEMENT OF OBJECTS AND REASONS.

Persons employed in shops and establishments in the State are made to stand throughout their duty time resulting in varied health issues. Considering the plight of the employees who are on their toes throughout their duty time, it is felt necessary to provide seating facility to all the employees of the shops and establishments.

2. The subject of providing seating facility to the employees was placed in the State Labour Advisory Board Meeting held on 04.09.2019 and the same was unanimously approved by the members of the Board.

3. The Government have, therefore, decided to amend the Tamil Nadu Shops and Establishments Act, 1947 (Tamil Nadu Act XXXVI of 1947) suitably for the above said purpose.

4. The Bill seeks to give effect to the above decision.

C.V. GANESAN,
*Minister for Labour Welfare
and Skill Development.*

Chennai-600 009,
6th September 2021.

K. SRINIVASAN,
Secretary.